

DIVISION BENCH

ITEM NO.105

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.108/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 17th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD.
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sandeep Arora, Adv. : *For the SBI/Financial Creditor*

Sh. R.P. Agarwal, Sr. Adv. assisted by : *For the Corporate Debtor*

Sh. Abhishek Tripathi, Adv.

ORDER

Ld. Counsels representing the parties are present.

- 1.** It is pointed out by the Ld. Counsels representing the parties that another CP (IB) No.330/ALD/2018 ICICI Bank Ltd v/s Jaiprakash Associates Ltd. i.e. against the same Corporate Debtor has been reserved on 17.05.2024 after detailed hearing.
- 2.** In view of the above, at the joint request made by the Ld. Counsels representing the parties, the matter is adjourned for further hearing on 27th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

17th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**